

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (c) As per the requirement of the Guidelines on the Scheme of Repair, Renovation and Restoration of Water Bodies with domestic support, the Government of Rajasthan has not submitted the Detailed Project Reports (DPRs) duly approved by the State Technical Advisory Committee (TAC) to the Ministry of Water Resources for approval and inclusion under the Scheme.

Area affected by Flood in UP

†2854. SHRI BRIJLAL KHABRI:

SHRI JAI PRAKASH:

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether any assessment has been made by Government about the land, in lakhs of hectares which is affected by flood every year in Uttar Pradesh and the area of land, in lakhs of hectares for which efforts have been made to protect in from flood along with the total areas in hectare which has been protected from floods, so far;
- (b) the amount released for the said purpose;
- (c) whether this amount is sufficient to protect such areas from flood; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) The flood related data is generally collected and maintained by concerned State Governments. As per information provided by the State Government of Uttar Pradesh, a total area of 73.40 lakh hectare (lakh ha.) has been reported as flood prone area in the State of Uttar Pradesh and an area of 17.03 lakh ha. has been protected from floods with a reasonable degree of protection by the end of X Plan. The area affected from floods varies year to year and based on the data collected for last 50 years (1953-2003), the annual average of flood affected area in Uttar Pradesh has been reported as 19.91 lakh ha.

(b) As per the information contained in the Report of Working Group on Water Resources for XI Plan, the total expenditure on the flood control works in Uttar Pradesh upto X Plan was

†Original notice of the question was received in Hindi.

reported as Rs. 1377.60 Crore. During the XI Plan period, a State sector scheme, namely, "Food Management Programme (FMP)" has been approved by the Cabinet to provide Central assistance to the flood prone States in the country to undertake flood management and erosion control works, in the critical areas. Under the Programme, a total of 21 flood control and anti-erosion schemes have been included from Uttar Pradesh with a total cost of Rs. 557.19 Cr. (Central share of Rs. 417.89 Cr.) and an amount of Rs. 134.19 crore has been released as Central assistance to Uttar Pradesh in the last three years, under Flood Management Programme.

(c) and (d) After unprecedented floods in eastern Uttar Pradesh, Bihar, West Bengal, Assam and other North Eastern States in 2004, a task force was set up by the Ministry of Water Resources under the chairmanship of Chairman, Central Water Commission, to study the flood problems and suggest remedial measures. The Task Force, in its Report, had recommended to take up the flood management works of Rs. 316.26 crores as short term measures and complete in XI Plan. The amount approved for implementation of the flood protection works in Uttar Pradesh is, thus, quite substantial.

Depletion of annual renewable water

2855. SHRI KUMAR DEEPAK DAS: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Ministry is aware of the fact that in the next 20 years the country will face a huge depletion of annual renewable water;
- (b) if so, the details of action taken in this regard;
- (c) whether Government has any proposal for global forum of water similar to forums like deliberate on oil prices and availability to resolve water dispute and its availability;
- (d) whether Government has any proposal for Himalayan River Commission or any other such organization to overcome looming water problem for all the Himalayan rivers; and
- (e) if not, the reasons therefor?